Annexure-3

Name of the Corporate Debtor: George Distributors Private Limited; Date of commencement of CIRP: 05.09.2019; List of creditors as on: 02.09.2025

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

| SI. No. | | | Details of claim received | | Details of claim admitted | | | | | | | Amount of | Amount of any | Amount of | Amount of | Remarks, if |
|------------|---|--|---|----------------|---------------------------|---------------------------|--|--------------|------------------------------------|------------------------|-------------|-----------|------------------------------------|-----------|-----------------------------|-------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | | Details of Security Interest | Whether related party? | % of voting | ciaim | mutual dues, that may be set | | claim under verification | any |
| | 1 | Punjab National Bank, SAMB, Kolkata 3rd Floor, United Tower, Hemanta Basu Sarani, Kolkata 700001 | 01.10.2019 (Subsequently received on 22.08.2025) | 17,73,10,917 | 17,73,10,917 | Cash Credit and Term Loan | 17,73,10,917 | 17,73,10,917 | Refer Note 1 below | No | 100% | - | - | - | - | |
| | | Total: | | 17,73,10,917 | 17,73,10,917 | | 17,73,10,917 | 17,73,10,917 | | | 100.0% | | | - | _ | |

NOTE - 1: DETAILS OF SECURITY INTEREST

The details of security interest as provided by the Financial Creditors in their claim form have been presented hereunder:

| Note No. | Name of Creditor | Securtiy Interest of the Corporate Debtor | | | | |
|-------------|--|---|--|--|--|--|
| 1 | Punjab National Bank, SAMB, Kolkata | The amount is covered by the following securities - | | | | |
| | S. I.I.D., Itolium | 1) Hypothecation of stock of raw materials, stock in process, finished goods, stores, spares and receivables (Primary Securities) | | | | |
| | | 2) Mortgage of Land & Building and hypothecation of Plant & Machinery situated at Aska Mill, Orissa | | | | |
| | | Guarantee given by | | | | |
| | | 1) Mr. Prem Ratan Lahoty | | | | |
| | | 2) Mr. Bijay Kumar Agarwal | | | | |
| | | 3) M/s. Rajshree Vanijya Pvt. Ltd. | | | | |
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